LOK SABHA

Thursday, July 08, 2004 / Asadha 17, 1926 (Saka)

The Lok Sabha met at Eleven of the Clock

(MR. SPEAKER in the Chair)

...(Interruptions)

Title: Demand for a Government's statement on the constitutional position in Arunachal Pradesh.

SHRI KHIREN RIJIJU (ARUNACHAL WEST): Sir, I want to raise one important issue regarding Arunachal Pradesh. ...(Interruptions)

SHRI TAPIR GAO (ARUNACHAL EAST): Sir, it is a very serious situation. ...(Interruptions)

MR. SPEAKER: Please sit down.

...(Interruptions)

SHRI KHIREN RIJIJU : Sir, there is a serious problem in Arunachal Pradesh. ...(Interruptions)

MR. SPEAKER: Let us behave in a manner that keeps our dignity high.

Yes, Shri Rijiju, what is it? Put it very briefly.

...(Interruptions)

SHRI KHIREN RIJIJU : Yesterday, 25 ex-MLAs, that is, the MLAs of the dissolved Assembly, went to the Governor's house and the Governor was kept under physical detention. ...(*Interruptions*)

MR. SPEAKER: But you have not given any notice to raise this.

Yes, Shri Advani, you may make a submission now.

SHRI L.K. ADVANI (GANDHINAGAR): Only this morning I came to know of the full details. They showed me the details; therefore, I requested you; and you have been grateful to permit that issue to be raised. My demand is that the Government may make a statement on the Constitutional position in Arunachal Pradesh. It is a very serious situation that has developed where the Governor himself had addressed a letter to the Rashtrapatiji saying that he had been forced to sign that under duress. These are his words. ...(Interruptions)

MR. SPEAKER: Okay, I am sure, they would look into it.

...(Interruptions)

MR. SPEAKER: Please understand that I have allowed him to raise it.

...(Interruptions)

MR. SPEAKER: I have allowed the Leader of the Opposition to make a submission.

...(Interruptions)

MR. SPEAKER: I have broken the convention to allow him.

...(Interruptions)

MR. SPEAKER: Yes, now the Finance Minister.

...(Interruptions)

MR. SPEAKER: It is a very solemn occasion. Now, the Finance Minister.